

**THE GOA STAFF SELECTION COMMISSION
(AMENDMENT) BILL, 2021**

(Bill No. 8 of 2021)

(As passed by the Legislative Assembly of the State of Goa)

**GOA LEGISLATURE SECRETARIAT,
ASSEMBLY HALL, PORVORIM, GOA
JANUARY, 2021**

THE GOA STAFF SELECTION COMMISSION
(AMENDMENT) BILL, 2021
(Bill No. 8 of 2021)

A

BILL

further to amend the Goa Staff Selection Commission Act, 2019
(Goa Act 11 of 2019)

BE it enacted by the Legislative Assembly of Goa in the Seventy second Year of the Republic of India as follows: –

1. Short title and commencement.– (1) This Act may be called the Goa Staff Selection Commission (Amendment) Act, 2021.

(2) It shall come into force at once.

2. Amendment of section 7.– In section 7 of the Goa Staff Selection Commission Act, 2019 (Goa Act 11 of 2019), after sub-section (7), the following sub-section shall be inserted, namely: –

“(8) Notwithstanding anything contained in this section, the Government Departments may, after obtaining prior approval from the Department of Personnel of the Government, conduct examinations for selecting candidates for appointment to sub-ordinate services/posts for a period of one year from the date of commencement of the Goa Staff Selection Commission (Amendment) Act, 2021.”.

The Bill has been passed by the Legislative Assembly of the State of Goa on
28th January, 2021.

Dated

Speaker

I assent to this Bill

Dated

Governor